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BEFORE THE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE

3961/2023

( By Video Conferencing )

Original Application No. 69/2022 ( WZ )

Noted & Registered  
Serial Number

Sunil Pharate, Sangli District Head of

Swatantra Bharat Paksh

..... Applicant

Versus

State of Maharashtra &Ors.

..... Respondent



**AFFIDAVIT ON BEHALF OF RESPONDENT NO.6-**

**SANGLI MUNICIPAL CORPORATION.**

I, SMRUTI NARENDRA PATIL, Age: 49 years, Occupation Service, the DY CAMMISSIONER Officer of the Sangli Municipal Corporation, Sangli i.e. the Respondent no. 6, having my office at Sangli, Miraj, Kupwad Municipal Corporation, Sangli 416416, do hereby state on solemn affirmation as under-

1. The present application pertains to the pollution of River Krishna caused due to discharge of untreated effluent by several industries situated near Mouje Digraj, Palus to Sangli area, in District Sangli. This Hon'ble

2 1 MAR 2023



Tribunal vide Order dated 24.08.2022 constituted a Committee and given directions to visit the site and submit a factual and action taken report. Pursuant thereto a Joint Committee Report has filed the Report before this Hon`ble Tribunal on 14.11.2022. In the said Report the present Respondent was alleged to be indulging in violation. I say and submit that, the present Respondent is not admitting the said fact and submits as under:-

2. I say and submit that, the present Respondent is a Corporation of Sangli miraj kupwad City having population of 502793 as per the officially carried out Census. I say and submit that, the Petitioner specifically pleaded about the fish kill incident dated 12.07.2022 and 23.07.2022 at Mouje Digraj, Palus to Sangli area, in District Sangli. I say and submit that, the site of alleged incident is located upstream and the area under the jurisdiction of the present Respondent is located downstream. Hence, it is pertinent to note that, the present Respondent is not, in any way responsible and liable for the fish kill occurred as mentioned above.
3. I say and submit that, the present Respondent is presently treating 52 MLD of the sewage generated in the city of Sangli. It has 3 STPs to treat the sewage generated in the city of Sangli, Miraj and Kupwad. I say and submit that, the existing STP at Dhulgaon which is an oxidation pond for 27 MLD, STP at Hanuman Nagar is having a capacity of 23.5 MLD and at Miraj the STP of 9 MLD is currently operating. I say and submit that, the STP at Miraj is under construction, the capacity of which is 22.5 MLD. The work of the same is 95% complete. It is important to note that, this STP is in addition to the Miraj STP(9 MLD) mentioned herein above.

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4. STP at wakharbhag truck parking of land 3 acres is of sangli miraj kupwad municipal corporation and in that land the process of establishing STP is going on.
  5. I say and submit that, during monsoon 2019 the level of river water increased and the water from the river entered in the premises of Sheri Nalla. As an exigency the present Respondent has installed Pump Sets of each of 60 Horse Power immediately and ensured immediate operation of the same in the interest of public at large.
  6. I say and submit that, STP at Miraj (22.5 MLD) the work of which is almost complete. The present Respondent has also undertaken construction of alleviated STP at Wakharbag Truck Parking (for the capacity of 45 MLD). A pre-feasibility Report for the same is prepared and submitted to the State Government for approval and the same is under consideration.
  7. I say and submit that, thus it is clear that the present Respondent is making every endeavor so that, untreated sewage is not entering River Krishna. It can be other components causing pollution of Krishna River.
  8. I say and submit that, under the National River Action Plan (NRPA) the STPs at Sheri Nalla and Dhulgaon are running to its optimum capacity.
  9. I say and submit that the Respondent is taking necessary steps as a local authority and duty bound to do so.

Hence this affidavit solemnly affirmed on this the 21 th day of March 2023 at Sangli.

Affiant

I know the affiant.

( smruti *Narendra* patil )  
Dy commissioner  
sangli, miraj, kupwad  
municipal corporation, sangli

Advocate

21 MAR 2023

Solemnly affirmed before me by  
Shri.....*S. N. patil*.....  
who is identified before me by  
shri .....  
whom I Personally Know

**BEFORE ME**

*B. V. Sapkal*  
Adv. B. V. SAPKAL  
Notary Government of India  
Reg.No.10143  
A/p.Mhaisal,Tal.Miraj,Dist.Sangli  
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